



## HARYANA LEGISLATIVE ASSEMBLY

August Session 2025

Starred Question

25th August, 2025

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Total Question - 20

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### Details Regarding Operation of Slaughter Houses

**\*21 Ch. Mamman Khan (Ferozepur Jhirka):**

Will the Environment, Forests and Wildlife Minister be pleased to state: -

- a) the number of slaughterhouses operating in district Nuh;
- b) the number of NOCs issued by the Pollution Control Board to the slaughterhouses in district Nuh from the year 2014 till to date and whether the abovesaid slaughterhouses are operating as per the operating guidelines of Government; if not, the action taken by the Government against such defaulting slaughterhouses;
- c) whether the Government is aware of repeated complaints from residents of various villages in district Nuh regarding foul odour, fly infestation and alleged inhumane treatment of animals from slaughterhouses, including United Farm Product Pvt. Ltd. (Ghata Shamshabad), Frigorifico Allana Pvt. Ltd. and Fair Exports Allana Pvt. Ltd. (Mandikhera & Satakpuri); if so, the action taken by the Government in the matter so far; and
- d) whether any inspection has been conducted by the environmental or animal welfare authorities of the Government in the past one year at these

units; if so, the findings of such inspection?

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### **To Drain Out the Chemical-Laden Water**

**\*22 Sh. Laxman Singh Yadav (Rewari):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to drain out the chemical-laden water from the Masani Barrage which has caused the water table to rise, and damaged the land of approximately 15 surrounding villages; if so, the details thereof; and?

b) whether there is any proposal under consideration of the Government to provide compensation to the local farmers whose crops are damaged due to the release of overflowed water from the Masani Barrage; if so, the action taken by the Government in the matter so far?

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### **Action Taken Against the Contracting Firm for Violation in Disposal of Solid Waste**

**\*23 Sh. Aditya Surjewala (Kaithal):**

Will the Urban Local Bodies Minister be pleased to state:

a) whether VM Engineering (and consortium), who have been awarded the contract for Integrated Solid Waste Management for Karnal-Kaithal-Thanesar Cluster has violated any of the terms and conditions of the bidding proposal/letter of award and whether there was requirement of minimum experience for being awarded the contract as prescribed by the department in other parts of the State;

b) whether an inquiry/investigation has been undertaken to assess the violation, non-compliance and misappropriation of public resources; if so, the details thereof alongwith the action taken by the Government thereupon; and

c) whether the aforesaid contracting firm has violated multiple other laws in handling and disposal of solid waste and whether the Haryana State Pollution Control Board has issued notice to the contractor/Municipal Council of Kaithal in this regard; if so, the action taken by the Government in the matter so far?

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### **Regularization of Khasra Numbers in Colonies of Karnal**

**\*24 Sh. Jagmohan Anand (Karnal):**

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether it is a fact that in the Municipal Corporation area of Karnal, certain khasra numbers located within and amongst the approved colonies and 28 new colonies have been left out of regularization; and
- b) if so, whether there is any proposal under consideration of the Government for their regularization togetherwith the time by which such khasra numbers and the concerned colonies are likely to be regularized?

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### **The Steps Taken to Treat the Contaminated Canal Water**

**\*25 Ch. Aftab Ahmed (Nuh):**

Will the Environment, Forests & Wildlife Minister be pleased to state: -

- a) whether it is fact that the contaminated water flows from the Yamuna Canal into the Gurgaon Canal affecting the districts of Nuh, Palwal, Faridabad and Gurugram; and
- b) if so, the details of the steps taken by the Government from April, 2023 to June, 2025 to treat the said contaminated water?

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### **To Provide Treatment Facilities in Hospital**

**\*26 Smt. Shalley Chaudhary (Nariangarh):**

Will the Health Minister be pleased to state: -

- a) whether it is a fact that the patients who visit Civil Hospital Naraingarh for any kind of treatment are referred to Civil Hospital, Ambala or Panchkula

instead of giving treatment; and

b) if so, the action being taken by the Government in this regard?

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### **To Install Tubewells in Waterlogging Affected Places**

**\*27 Sh. Raghubir Tewatia (Prithla):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) the names of the villages in Prithla Assembly Constituency where the Government has installed tubewells to address the waterlogging (Sem) problem togetherwith the number of tubewells installed in each village;

b) the authority or person on whose recommendation the location for installing these tubewells were selected;

c) the reasons for not installing tubewells in several places affected from waterlogging (Sem), such as in villages Harfala, Banakpur and Nangla Jogian, etc., togetherwith the details of all such location; and

d) the time by which tubewells are likely to be installed in remaining places affected from waterlogging (Sem) to address the problem?

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### **Present Status of the Renovation of Minors**

**\*28 Sardar Mandeep Chatha (Pehowa):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) the present status of the renovation works of Sandhola Minor and Gumthala Minor in Pehowa Assembly Constituency; and

b) the time by which the renovation works of abovesaid minors are likely to be completed?

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### **To Repair the Minors**

**\*29 Sh. Kapoor Singh (Bawani Khera):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) whether it is a fact that all the minors in the Bawani Khera Assembly Constituency are in a dilapidated condition and water does not reach up to the tail end properly; and

b) if so, whether there is any proposal under consideration of the Government to repair these minors togetherwith the time by which repair work of these minors is likely to be started?

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### **To Improve Traffic Management**

**\*30 Sh. Ashok Kumar Arora (Thanesar):**

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to improve the traffic management in Kurukshetra city keeping in view of heavy traffic congestion during organisation of Geeta Jayanti and other religious events; if so, the details thereof togetherwith the time by which abovesaid proposal is likely to be materialized?

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### **To Improve the Condition of Stadium**

**\*31 Sh. Bharat Bhushan Batra (Rohtak):**

Will the Minister of State for Sports be pleased to state: -

a) whether it is a fact that the synthetic track, toilets, changing rooms, drinking water facilities, volleyball, kabaddi, hockey, lawn tennis and cricket grounds etc. of the Rajiv Gandhi Stadium in Rohtak are in dilapidated condition; if so, the steps are being taken by the Government for the repair and maintenance of abovesaid sports facilities togetherwith the time by which the condition of such sports facilities in the abovesaid stadium is likely to be improved;

b) the year wise budget allocated by the Government for the maintenance of the abovesaid stadium from April, 2019 to March, 2025;

c) whether there is any proposal under consideration of the Government to upgrade the abovesaid stadium (which is spread over 112 acres of land) into a national level Sports Complex/Centre of Sports Excellence; if so, the details thereof; and

d) if not, the reasons therefor?

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### **To Attach Grain Markets with Area of Meham**

**\*32 Sh. Balram Dangi (Mehem):**

Will the Agriculture & Farmers Welfare Minister be pleased to state: -

a) whether it is a fact that the grain markets of Madina and Lakhan Majra villages are currently attached to Rohtak while the administrative work of both areas falls under the S.D.M. Meham; and

b) whether there is any proposal under consideration of the Government to attach the grain markets of Madina and Lakhan Majra of Rohtak with area of Meham; if so, the process thereof togetherwith the time by which the abovesaid proposal is likely to be materialized?

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### **To Construct Hostel for College Students**

**\*33 Dr. Krishan Kumar (Bawal ):**

Will the Higher Education Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct a hostel for the college-students (boys and girls) in Bawal town of Bawal Assembly Constituency; and

b) if so, the time by which the construction work of the abovesaid hostel is likely to be started and completed ?

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### **To Increase the Number of Sanitation Workers**

**\*34 Sh. Bhagwan Dass (Nilokheri ):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that the number of sanitation workers in Municipalities, Municipal Councils, and Corporations of State are much less than the requirement according to the workload; and

b) if so, whether there is any proposal under consideration of the Government

to increase the number of sanitation workers, both on a permanent and temporary basis, in Municipalities, Municipal Councils, and Corporations of State togetherwith the action taken by the Government in this regard so far?

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### **To Reconstruct/Renovate the School Buildings**

**\*35 Smt. Geeta Bhukkal (Jhajjar):**

Will the School Education Minister be pleased to state: -

a) whether it is a fact that the following school buildings falling under the Jhajjar Assembly Constituency are in dilapidated and unsafe condition :-

i) Government Senior Secondary School and Government Girls Senior Secondary School, village Bhadani;

ii) Government Senior Secondary School, village Gudha;

iii) Government Senior Secondary Girls School, village Bhirohar;

iv) Government Primary School, Jhajjar — I (city);

v) Government Primary School, Jhajjar Chhawani — I ;

vi) Government Primary School, Dhanu and Dhanirwas;

vii) Government Senior Secondary School, Kablana and Surakhpur; and

b) if so, the time by which the abovesaid school buildings are likely to be reconstructed/renovated?

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### **To Declare Pundri as Sub-division**

**\*36 Sh. Satpal Jamba (Pundri):**

Will the Revenue & Disaster Management Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to declare Pundri as Sub-division; and

b) if so, the time by which it is likely to be notified as such?

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### **Extension of Hisar-Ghaggar Multi-Purpose Drain**

**\*37 Sh. Randhir Panihar (Nalwa):**

Will the Irrigation & Water Resources Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government for extension of Hisar-Ghaggar Multi-purpose Drain; and

b) if so, the time by which the extension work of the abovesaid drain is likely to be started?

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### **Details of Transferred Cases**

**\*38 Sh. Ram Kumar Kashyap (Indri):**

Will the Chief Minister be pleased to state:-

a) whether it is a fact that in the Police Department, certain cases which remain pending with SHOs or other investigating officers for a long period are transferred to other officers without any reason or conclusion; and

b) if so, the details of such cases in district Karnal which have been transferred during the last 5 years togetherwith the reasons for such transfers?

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### **Establishment of Government College in Kalayat**

**\*39 Sh. Vikas Saharan (Kalayat):**

Will the Higher Education Minister be pleased to state:-

a) whether a Government College is proposed to be established in Kalayat in the name of Shri Maharana Pratap; if so, the time by which it is likely to be constructed; and

b) the estimated cost likely to be incurred on the construction of the said college?



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### **To Construct Four Lane Roads**

**\*40 Sh. Yoginder Singh Rana (Assandh):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct four lane roads from Karnal to Assandh and Assandh to Jind; if so, the details thereof; and

b) the action taken by the Government in this regard so far?

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